

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 17<sup>th</sup> March, 2015  
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No.65/2015.	M/s Chandigarh Industrial Area Tenants Association (Regd.) Vs. Chandigarh Administration & Anr.	Mr. R. K. Goyal, Adv. For the Applicant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Advo. for the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. Biraja Mahapatra, Adv. for R-2. Mr. B. Shekhar, Adv. for R-3. Ms. Divya Pandey Adv. For R-3A. Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5. Mr. Sanjay Gupta, Adv. For R-31. Mr. Pravin H. Parekh, Sr. Adv. & Mr. Ajay. K. Singh Adv. For R-32. Mr. Sanjeev Kr. Adv. For R-33. Mr. M.K. Sharma, Adv. For Delhi Cantonment Board. Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-36.	
3.	Appeal No. 78/2014. M.A. NO 237/2015	Gram Panchayat Salana Jeevan Singh Wala & Ors. Vs. U.O.I & Ors.	Mr. A.R. Takkar with Mr. Ankur Sharma, Sugandha Nayak and Mr. Soumil Garg, Advs. For the Appellant. Ms. Panchajanya Batra Singh, Adv. (MoEF) for R-1. Mr. Vishwendra Varma, adv. For R-2. Mr. B.V.Niren, Mr. A. Kr. Prasad & Mr. V.V.Vardhan Advs. For R-3. Mr. Shubham Bhalla, Adv. For R-4. Mr. Raj Panjwani, Sr. Adv. & Ajay Bhargava Adv. For R-5	
4.	Original Application No.57/2015.	Himalaya Environment & Employment Cooperative Society Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. For the Applicant.	
5.	Original Application	Shiv Prasad	Mr. Sanjay Upadhyay, Ms. Manisha	

	No.24/2014.	Vs. U.O.I. & Ors	Badoni, & Mr. Salik Shafique, Advs. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 . Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv. for R-5. Mr. Rahul Verma, Adv. For R-6. Mr. D.K.Dhayani, Adv. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25	
6.	Appeal No. 13/2015 & M.A.No.160/2015.	Haryana State Pollution Control Board Vs. M/s Anant Stone Crushers & Ors.	Mr. Anil Grover, Adv. For the Appellant	
7.	Original Application No.66/2015 & M.A.No.192/2015 & M.A.No.193/2015.	Doaba Paryavaran Samiti V/S State of U.P. & Ors	Mr. Sapam B. Meitei and Mr. Naresh Kumar Gaur Advo. for the Applicant  Ms. Savitri Pandey Advo. for R-1 Mr. Vishwendra Verma and Ms. Nilkashi Verma Advo. for R-3	
8.	Original Application No.68/2015	Iqbal Chauhan Vs. U.O.I. & Ors.	Mr. A.K. Mishra Adv. For the Applicant.	
9.	Original Application No. 60/2014 M.A No. 125/2014 M.A No. 641/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness (SPCHETNA) Vs Union of India & Ors.	Mr. M.L. Lohoty, Sr. Adv. along with Ms. Gargi Bhatta, Adv. for Applicant. Mr. Vivek Chib, Adv. for R – 1. Mr. Dhruv Tamta, Adv. for R - 2 Mr. Ravi Gupta, Sr. Adv., Alongwith Mr. Pawanjit S. Bindra, Adv. & Ms. Iti Sharma, Adv. for R – 3 Ms. Puja Kalra, Adv. for R – 4 Mr. N.P. Singh, Adv. for R – 5 Ms. Puja Kalra, Adv. For SDMC.	
10.	M.A No. 671/2014 in Original Application No. 94/2014	Ravinder Yadav Vs. G.N.C.T.D & Ors.	Mr.RavinderYadav, Applicant in person Mr.Narender Pal Singh, Adv. for DPCC Mr.Sanjeev Sagar, Adv. for SDMC Mr. V. K. Parashar, Executive. Engineer for PWD, R-3. Mr. Sushil Dutt Salwan, A.S.C. for R-1 & R-4.	

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**DATE: 17<sup>th</sup> March, 2015  
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**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

<b>S.No</b>	<b>Case No.</b>	<b>Parties</b>	<b>Counsel For Parties</b>	<b>Remark</b>
<b>FOR HEARING</b>				
1.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umapathy, & Ms. R. Mekhala, Advs. For Appellant.  Mr. Vishwendra Verma, Vikas Malhotra, and Niwakshi Verma, Advs. For R-1.	

